

these Viking aircrafts? May I also know the book price and the expected sale price of these Vikings?

Shri Lal Bahadur Shastri: The reason, of course, is obvious. We have got new Viscounts and the Vikings are now fairly old. So, it would be economical to dispose of them. As regards the other part of the question, I shall require notice.

Shri Gajendra Prasad Sinha: May I know how the expected purchasers of these Vikings are and whether the components of Viscounts are available in this country?

Shri Lal Bahadur Shastri: It is rather premature to say that. I cannot give any information just now.

Shri Jaipal Singh: With a view to easing the currency difficulty that we are faced with now, has the Corporation decided that they will sell them to hard currency countries only?

Shri Lal Bahadur Shastri: We will bear that in mind. As I said, nothing has been decided so far. It is in a very premature stage. Therefore, I cannot say anything.

Shri Karni Singhji: May I know whether the Government will consider putting Vikings on the airlines on which Dakotas are run at present and withdraw the Dakotas instead?

Shri Lal Bahadur Shastri: That depends on the condition of the aircraft. Some of the Dakotas are better than Vikings. In any case, that will also be borne in mind.

Shri R. Ramanathan Chettiar: Are the Viking aircrafts older than the Dakota Aircrafts?

Shri Lal Bahadur Shastri: They are both. Some of the dakotas are older than Vikings.

Shri Bimal Ghose: At the time when the Vikings were purchased, the fact that Viscounts were also available, was that also taken into consideration?

Shri Lal Bahadur Shastri: I do not follow what hon. Member said.

Shri Bimal Ghose: At the time when the Vikings were purchased, the Viscounts were still available.

Shri Lal Bahadur Shastri: That is not correct.

Mr. Speaker: The hon. Member will ascertain the position from his colleagues and then put the question.

Shri Bimal Ghose: At the time of the purchase of Vikings was the question gone into as to whether other types of aircrafts were available or not? Were these facts taken into consideration at the time of purchase of Vikings?

Mr. Speaker: It will always be done. Hon. Member has lost the original question.

आन्ध्र में अनाज का समाहार

*१०१६. श्री मधुसूदन राव : क्या ज्ञात तथा कृषि मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि आन्ध्र प्रदेश में केन्द्रीय सरकार द्वारा अनाज का समाहार किया जा रहा है;

(ख) क्या यह काम राज्य सरकार का नहीं है; और

(ग) यदि हा, तो इस विशेष मामले में केन्द्रीय सरकार द्वारा इन कार्यों को अपने हाथ में लेने का क्या कारण है ?

ज्ञात तथा कृषि उद्यमित्री (श्री अ० ज० चावल) : (क) जी हाँ ।

(ख) और (ग). जब अनाज का समाहार केन्द्रीय सुरक्षित भण्डार के लिये किया जाता है तो केन्द्रीय सरकार या तो स्वयं समाहार करती है या आवश्यक हो तो इस काम को राज्य सरकार को सौंप देती है । केन्द्रीय सरकार ने दूसरे राज्यों में भी मिलों और व्यापारियों से स्वयं अनाज का समाहार किया है जैसे, उड़ीसा से चावल और राजस्थान से अनाज ।

श्री बबुसुबन राव : धान्य प्रवेस में सेट्टल गवर्नमेण्ट ने जो धान्य जमा किया है, उसकी बजह से हमारे बाहर से धान्य मंगाने के सम्बन्ध में क्या सहायता मिली है?

Shri A. M. Thomas: If the hon. Member kindly puts the question in English, I can answer that.

Shri Karmarkar: Let him repeat the question.

श्री बबुसुबन राव : धान्य प्रवेस में सेट्टल गवर्नमेण्ट ने जो धान्य जमा किया है, उसकी बजह से हमारे बाहर से धान्य मंगाने के सम्बन्ध में क्या सहायता मिली है ?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): In Andhra the surplus is expected to be about 6 to 8 lakh tons. This year we expect a normal crop and so the surplus would be 6 to 8 lakh tons. After meeting the demand of the South Zone, whatever is left over will be taken up for the use of outsiders

Shri B. S. Murthy: May I know what assistance was given by the Andhra State in procuring rice by the officers?

Shri A. M. Thomas: No special assistance was asked for. Andhra Government has co-operated with us

Shri Ranga: What is the present position? Now that the new crop is coming in, Government has to announce its policy. Have they decided on the quantities that they would like to take from Andhra and have they also arranged the necessary wagons in a phased manner?

Shri A. M. Thomas: We have procured as on 8th December 1957 73,000 tons of rice from Andhra. In the three delta districts we are now procuring at the rate of controlled prices which, I think, the hon. Member as well as the House know well, as I have stated it on several previous occasions.

With regard to the future procurement prices, I don't think there is any difficulty. The Foodgrains Enquiry

Committee itself has reported certain prices to be adopted for the current year, and that price is not in considerable variance with the price that we are at present paying. So, I don't think there would be any difficulty in fixation of prices.

Then, with regard to movement and the difficulty just now mentioned by the hon. Member, there is at present some difficulty about movement. But, all the same, we are doing everything and the Railway Ministry is also co-operating with us to move as much quantity as possible. Out of 73,000 tons, which we have procured, we have been able to move about 57,564 tons.

Shri Ranga: In view of the fact that Government have not yet announced their price policy, that is, the price to be paid here and now for the crop, the rice millers are finding it difficult to purchase anything from the producers and the banks are also unwilling to advance any money, since the millers have not purchased it and advance can be made only on collateral security.

Shri A. M. Thomas: We will certainly be taking a decision on the price that will be paid for the crop that is coming in. That will also depend on the decision that we take on the recommendations of the Foodgrains Enquiry Committee. This is a matter which cannot be delayed. We realise that. We would be fixing the price that would be reasonable in the circumstances.

Rice in Andhra

*1017. Kumari M. Vedakumari: Will the Minister of Food and Agriculture be pleased to state:

(a) the policy of Government in regard to clearing off the old stocks of rice in Andhra, when the new crop has started arriving in the market; and

(b) the reasons why the indents for about 400 broad gauge wagons and 104 metre-gauge wagons in Andhra are still pending compliance with the Railways?